

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/26/2024
NAME OF THE PETITIONER : Saurav Mukherjee
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner.

IRP Report has been submitted recommending IRP and served on the Applicant Guarantor.

List the Petition for hearing on **21.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk